

CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF ANISHA IMPEX LIMITED

Registered Office: - 159, Gagan Vihar, New Delhi - 110035

This Corrigendum to the Detailed Public Statement ("Corrigendum") is being issued by D & A Financial Services (P) Limited ("Manager to the Offer"), for and on behalf of the Acquirers Mr. Dinesh Pareekh, Mrs. Sangeeta Pareekh and M/s BLP Equity Research (P) Limited, pursuant to and in compliance with Regulation 3(1) and 4 of the SEBI (SAST) Regulations, 2011 as amended.

This Corrigendum should be read in continuation of and in conjunction with Detailed Public Statement ("DPS"), unless otherwise specified.

Capitalized terms used but not defined in this Corrigendum shall have the same meaning assigned to such terms in the DPS, unless otherwise defined.

The shareholders of Anisha Impex Limited are requested to note that the developments/amendments with respect to and in connection with DPS are as under:

1. The revised schedule of activity pertaining to the Open Offer has been changed and shall be read as under.

S. No	Activity	Original Schedule Days & Dates	Revised Schedule Days & Dates
1.	Date of Public Announcement	Thursday, January 11, 2018	Thursday, January 11, 2018
2.	Date of Publication of Detailed Public Statement	Thursday, January 18, 2018	Thursday, January 18, 2018
3.	Filing of the Draft letter of Offer to SEBI	Thursday, January 25, 2017	Thursday, January 25, 2017
4.	Last Date for a competitive offer(s)	Friday, February 09, 2018	Friday, February 09, 2018
5.	Identified Date*	Wednesday, February 21, 2018	Thursday, March 08, 2018
6.	Date by which Final Letter of Offer will be dispatched to the shareholders	Thursday, March 01, 2018	Thursday, March 15, 2018
7.	Last Date for revising the Offer Price/ number of shares	Tuesday, March 06, 2018	Monday, March 19, 2018
8.	Date by which the committee of the independent directors of the Target Company shall give its recommendations.	Wednesday, March 07, 2018	Tuesday, March 20, 2018
9.	Date of Publication of Offer Opening Public Announcement	Thursday, March 08, 2018	Wednesday, March 21, 2018
10.	Date of Commencement of Tendering Period (Offer Opening date)	Friday, March 09, 2018	Thursday, March 22, 2018
11.	Date of Expiry of Tendering Period (Offer Closing date)	Thursday, March 22, 2018	Friday, April 06, 2018
12.	Last Date of communicating rejection/acceptance and payment of consideration for applications accepted/ return of unaccepted share certificates/ credit of unaccepted Equity Shares to Demat Account.	Monday, April 09, 2018	Friday, April 20, 2018

The identified date is only for the purpose of determining the public shareholders as on such date to whom the Letter of Offer would be mailed. It is clarified that all the Public Shareholders (registered or unregistered) are eligible to participate in this offer at any time prior to the closure of tendering period.

The above dates where ever it appeared in the Detailed Public Statement should be read accordingly.

The Acquirers accepts full responsibility for the information contained in this Corrigendum to the Detailed Public Statement and also the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 2011 & subsequent amendments thereof.

This Corrigendum to the Detailed Public Statement will also be available on SEBI's website at www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirers



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Date : March 12, 2018

Place: New Delhi

Contact Person: **Ms. Radhika Pushkarna**